

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.203/00436/2021

Jabalpur, this Tuesday, the 13th day of July, 2021

HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER
HON'BLE MS. NAINI JAYASEELAN, ADMINISTRATIVE MEMBER



Ashok Kumar Nag
 S/o Late Dr. Sahu
 Working as Chowkidar
 Aged about 51 years
 Quarter No.36
 Jawahar Navodaya Vidyalaya
 Dongargarh Dist. Rajanandgaon
 CG State PIN 495677

-Applicant

(By Advocate –**Shri K.R. Nair**)

V e r s u s

1. The Principal
 Jawahar Navodaya Vidyalaya
 Dongargarh Rajnandgaon
 Dist CG State.

2. The Asst. Commissioner,
 Navovidyalaya Raipur
 Raipur Dist CG State

3. The Dy Commissioner
 Novodaya Vidyalaya Bhopal
 Bhopal M.P. State

- Respondents

(By Advocate –**Shri D.S. Baghel**)

O R D E R (Oral)**By Ramesh Singh Thakur, JM:-**

Heard the matter for sometime.

2. At this stage, learned counsel for the applicant seeks permission to withdraw this Original Application with liberty to file detailed representation before the competent authority.
3. Prayer is allowed.
4. Accordingly this Original Application is dismissed as withdrawn with liberty as aforesaid.



(Naini Jayaseelan)
Administrative Member

(Ramesh Singh Thakur)
Judicial Member

Karuna